

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-508
IB-320/ND/2024

IN THE MATTER OF:

Mrs. Sheeza Zia (Through Gunjan Mittal RP)

.....Applicant

SECTION

U/s 94(1) of (IBC)

Order delivered on 01.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Gaurav Raj Grover, Adv.

For the Respondent :

ORDER

This petition is filed under Section 94 of the IBC. Heard the submissions made by the Ld. Counsel on behalf of the Petitioner. Order in this matter is **reserved.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)